

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:5746  
ANSWERED ON:07.04.2017  
Use of Defence Designation  
Hazra Dr. Anupam

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government has taken any action from the period June 2014 to December 2014, against improper use of defence designation by person / institution;
- (b) if so, the details thereof;
- (c) whether the Government has sensitised and conducted survey on the issue considering dignity of the Defence Services;
- (d) whether the Government has received any information / complaint on the issue of such improper use; and
- (e) if so, the details thereof and the action taken thereon?

**Answer**

MINISTER OF STATE (DR. SUBHASH BHAMRE)  
IN THE MINISTRY OF DEFENCE  
????? ?????? ?????? (??, ?????? ??????)

(a) to (e): The information is being collected and will be laid on the Table of the House.

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